

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3060**  
TO BE ANSWERED ON 09.08.2024

**MAHILA SHAKTI KENDRAS**

3060. SHRI YOGENDER CHANDOLIA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the schemes being coordinated by the Mahila Shakti Kendras;
- (b) the number of sanctioned and operational Mahila Shakti Kendras in the country;
- (c) whether the Government is planning to sanction more Mahila Shakti Kendras in the country specially in the NCT of Delhi; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) to (d): The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. A third party evaluation study of MSK scheme was conducted by NITI Aayog in 2020. Taking into account the findings of the evaluation and in consultation with States/ UTs and stakeholders, the scheme has been discontinued with effect from 01.04.2022.

The Ministry of Women and Child Development is implementing the Umbrella Scheme named as 'Mission Shakti' with effect from 01.04.2022 with aim at strengthening interventions for women safety, security and empowerment. The Mission Shakti has two sub-schemes 'Sambal' and 'Samarthya'.

The “Sambal” sub-scheme is for safety and security of women. It has the components of One Stop Centres (OSCs), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat.

The “Samarthya” sub scheme is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP : Hub for Empowerment of Women (HEW).

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